

OFFICE ORDER

In the interest of administration, the following transfers, postings and deployment of the Officers/officials are hereby ordered with immediate effect:

1. Shri Ramesh Chander, Section Officer presently posted in the GAD Branch is transferred and posted in the Judicial Branch;
2. Smt. Pooja Bhardwaj, Translator presently posted in the Establishment Branch is transferred and posted in the Judicial Branch;
3. Shri Ashesh Gaurav, Court Manager presently posted in Civil & Sessions Division, Shimla is temporarily withdrawn from that Division and deployed in the Judicial Branch of this Registry, till further orders;
4. Shri Vipin Jaryal, Court Manager presently posted in Civil & Sessions Division, Chamba is temporarily withdrawn from that Division and deployed in the Judicial Branch of this Registry, till further orders;
5. Shri Munish Kaushal, Court Manager presently posted in Civil & Sessions Division, Kinnaur at Rampur is temporarily withdrawn from that Division and deployed in the Judicial Branch of this Registry, till further orders;

BY ORDER

REGISTRAR GENERAL

23832-38

Endst.HHC/Admn.1(18)/78-XIV- Dated September 4, 2015  
Copy forwarded to:-

1. The Deputy Registrar-cum-Special Private Secretary to the Hon'ble the Chief Justice;
2. The District & Sessions Judges, Shimla, Chamba, Kinnaur at Rampur are requested to relieve the above Court Managers posted in their respective division(s) with the direction to report in the Judicial Branch of the Registry, forthwith.
3. All the Addl. Registrars/ Deputy Registrars/ Assistant Registrars/Secretaries;
4. The Secretaries/Private Secretaries/ PAs to the Registrar General/ Registrar (Vigilance)/ Registrar (Rules)/Registrar (Judicial)/ Registrar (Administration)/ Registrar (Establishment) & CPC;
5. All the above named Officers/officials (By name) for compliance;
6. Personal files of all the above named officials.
7. The Scientific Officer, NIC, H.P., High Court, Shimla. He is directed to upload the above Office Order on the High Court Website today itself.

(From Sl. No. 1 and 3 to 7, High Court of H.P. at Shimla)

  
Assistant Registrar(Estt.)